

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.14-IA/996(AHM)2022 in
C.P.(IB)/261(AHM)2021

Proceedings under Section 9 IBC

IN THE MATTER OF:

BBM Impex Pvt Ltd

.....Applicant

V/s

Innovative Tyres and Tubes Ltd

.....Respondent

Order delivered on: 21/11/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)

Mr. Subrata Kumar Dash, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Pragati Bansal, Advocate for the applicant in
IA/996(AHM)2022

For the Respondent :

ORDER

IA/996(AHM)2022 is filed by the Resolution Professional for placing on record the 8th Progress Report. The report is taken on record. Accordingly, IA/996(AHM)2022 stands disposed of.

-SD-

SUBRATA KUMAR DASH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)